

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:508
ANSWERED ON:19.05.2006
AGREEMENT BETWEEN NTPC AND TERI
Yadav Shri Mitrasen

Will the Minister of POWER be pleased to state:

- (a) whether the National Thermal Power Corporation (NTPC) and The Energy and Resources Institute (TERI) have signed any agreement for providing electricity to villages;
- (b) if so, the details thereof along with the role of both these organizations in providing electricity to villages;
- (c) whether the NTPC has taken the responsibility of electrification of some villages for the pilot power project;
- (d) if so, the details thereof; and
- (e) the basis on which these villages have been selected?

Answer

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) to (e) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 508 TO BE ANSWERED IN THE LOK SABHA ON 19.05.2006 REGARDING AGREEMENT BETWEEN NTPC AND TERI.

(a) & (b) : Yes, Sir. NTPC Ltd. and The Energy & Resources Institute (TERI) have signed a Memorandum of Understanding (MoU) on 11.03.2006 for a joint programme on Distributed Generation (DG) and rural electrification. It was agreed that NTPC and TERI could join hands through MoU for identification of villages, for setting up DG project, preparation of pre-feasibility report(s), their financial closure and subsequently implementation, while maximizing the grant component from local and international sources. Initially, it has been proposed to take up twenty five (25) such DG projects with following responsibilities –

The responsibility of TERI are as follows:

- # To identify potential villages preferably in the vicinity of NTPC`s existing projects and prepare pre-feasibility report for same.
- # To develop mechanism for making these projects self-sustainable.
- # To interact with various national and international funding agencies for arranging grant for these projects.

The responsibility of NTPC are as follows :

- # To provide infrastructure support through its existing power stations/sites/offices.
- # Project management.
- # To provide support for design, engineering, procurement, quality assurance, erection and commissioning, during project implementation stage.

Joint Responsibilities are as follows :

- # NTPC and TERI shall approach international funding agencies for maximizing grant components.
- # NTPC and TERI shall approach national funding agencies for grant over and above international funds.
- # NTPC and TERI shall finalize blue print for implementation of DG projects and further replicate business model throughout the country.
- # NTPC and TERI, if necessary, may engage consultant(s) to carry out detailed feasibility studies and/or to perform such other services as the parties may determine from time to time at the identified sites.

(c) & (d) : Yes, Sir. NTPC has implemented three (3) pilot power projects at village Jemara in Chhattisgarh, village Jaraha-Chetwa in Uttar Pradesh and village Bhaogarh in Rajasthan, as per the details given below:

Region	Name of the village	No. of House holds	Capacity KW	Technology Used
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Korba (Chhattisgarh)	Jemara	100	10	Biomass gasifier (biomass woody)
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Rihand (Uttar Pradesh)	Jaraha-Chetwa	200	10.5	Solar Photo Voltaics (SPV)
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Anta (Rajasthan)	Bhaogarh	89	10	Biomass gasifier (biomass Mustard residue)
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(e) : The villages have been selected based on the following criteria :

- (i) In the vicinity of existing NTPC Stations.
- (ii) Remote location.
- (iii) Locally available fuel resources.
- (iv) Should not be in the plan of the concerned State Electricity Board to electrify the village through conventional grid.
- (v) Local involvement and commitment of villagers to operate and maintain the plant.